NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/67/ (IB)/2017

NAME OF THE PETITIONER(S)

: INDIAN COMMERECE & INDUSTRIES CO PVT LTD

NAME OF THE RESPONDENT(S)

: NAPC LIMITED

UNDER SECTION

: 433(e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A.C. SATHYA NARAYANA ?

For lettones

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ORDER

Counsel for Petitioner present and submitted that full and final settlement has been made by the Corporate Debtor and prayed to withdraw the petition. Prayer is allowed. The petition is **dismissed** as withdrawn and to this effect an endorsement has to be made by the Counsel for Petitioner on the petition.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)